

INCOME TAX APPELLATE TRIBUNAL, JABALPUR BENCH, JABALPUR

Before:- Shri Kul Bharat. Hon. Vice President (Author)

Orders ready for Pronouncement on **09.01.2025**.

S.No	I.T.A. No.	Name of the Assessee	Bench	Date of Hearing	Author	Result
1	142/Jab/2023	Vishwanath Singh Rathode	SMC	08.01.2025	Hon. VP	Allowed for statistical purposes
2	147/Jab/2023	Rishi Raj Patel, Damoh	SMC	08.01.2025	Hon. VP	Allowed for statistical purposes
3	141/Jab/2023	Vijay Rathi L/H Manisha Rathi	SMC	08.01.2025	Hon. VP	Allowed for statistical purposes

Sr
No
1.
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Singh
9/1/25

[VIJAY PAL SINGH]
Sr. Private Secretary

**IN THE INCOME TAX APPELLATE TRIBUNAL
JABALPUR BENCH, JABALPUR**

**BEFORE SH. KUL BHARAT, HON'BLE VICE PRESIDENT & SH. NIKHIL
CHOUDHARY, HON'BLE ACCOUNTANT MEMBER**

ORDERS TO BE PRONOUNCED ON 09.01.2025

Sr. No.	ITA/MA/CO No.	Name of assessee	Bench	Date of hearing	Author	Result
1.	70 & 71/JAB/2019 And CO Nos. 14 & 12/JAB/2019	Dy. CIT vs. Dipanker Banerjee & Dipankar Banerjee vs. Dy. CIT	DB	07.01.2025	AM	Both Dept. appeals dismissed and Both CO of assessee are dismissed as withdrawn
2.	MA Nos.11 & 12/JAB/2020	Dy. CIT vs. Dipanker Banerjee	DB	07.01.2025	AM	Both the Misc. Appls. are dismissed
3.	19/JAB/2024	Ved Builders & Developers vs. ITO	DB	08.01.2024	AM	Allowed for statistical purposes

Shamshad Husain
(Shamshad Husain)
Sr. Private Secretary
ITAT, Jabalpur (On tour)